

102 & 103
9 & 140

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 233, 234 & 277/2021 in CP (IB) No. 277/9/HDB/2019
NAME OF THE COMPANY	Om Shakti Renergies Ltd
NAME OF THE PETITIONER(S)	Isgec Covema Ltd
NAME OF THE RESPONDENT(S)	Om Shakti Renergies Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA 233/2021: Learned Counsel for H-1 Bidder appeared. IA 233/2021 is filed by him. Learned Counsel for Liquidation appeared. Learned Counsel for H-1 Bidder submits that he wish to amend the title and prayers. It is allowed. It is to be done within 7 days by serving copy on the Liquidator.

IA No. 227/2021: This IA is filed by one of the Guarantors of the Corporate Debtor. This IA will be considered after IA 233/2021 is disposed of. Till then we direct the Liquidator not to dispose the sale proceeds.

Matter to appear for further consideration on 13.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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